

DIVISION BENCH
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/238(KB)2023
IA(IBC)(LIQ.)/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	CANARA BANK VS BIRBHUM CHEMICALS AND FERTILISERS LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.

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For RP

ORDER

1. Ld. Counsel for Resolution Professional present.
2. **IA(IBC)(LIQ.)/21(KB)2024:**
 - a) Let some details be provided by way of a Supplementary Affidavit as to what is the fair value, liquidation value and the plan value due to which the CoC had to reject the plan and proposed liquidation.
 - b) Post this matter for consideration on **06.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**